GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2139

TO BE ANSWERED ON THE 19TH MARCH, 2025/ PHALGUNA 28, 1946 (SAKA)

CASES REGISTERED BY NARCOTICS CONTROL BUREAU

2139 DR. V. SIVADASAN:

Will the Minister of Home Affairs be pleased to state:

- (a) number of cases registered by Narcotics Control Bureau (NCB) during last three years, year-wise and State-wise details is thereof;
- (b) the conviction rates in the cases taken, year-wise, State-wise details thereof; and
- (c) whether the number of cases were increased, if so, whether increased number of cases indicates better surveillance or is it a negative factor indicating increase in drug usage?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (c) Number of cases registered by Narcotics Control Bureau (NCB) during last three years, year-wise and State-wise details is at Annexure-I. Year-wise and State-wise data of conviction of cases of Narcotics Control Bureau (NCB) for last three years is at Annexure-II. The Government of India is taking concrete and determined steps to eradicate drug trafficking menace in the country. Towards this goal, the Government is strengthening its anti-narcotic agencies including Narcotics Control Bureau. In recent

years, there is a focus on inter-agency cooperation and information sharing, leading to more effective detection and seizures. Government has also constituted a 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse. An all-in-one NCORD portal, "One Stop Solution" has been developed for information related to drug law enforcement. To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up by Government of India.

R.S.US.Q.NO.2139 FOR 19.03.2025

Year-wise and State-wise details of cases registered by Narcotics Control Bureau for the last three years

State	2022	2023	2024
ANDHRA PRADESH	1	0	1
ASSAM	21	16	11
BIHAR	24	15	13
CHANDIGARH	22	17	24
CHHATTISGARH	0	0	4
GOA	8	5	8
GUJARAT	22	16	34
HIMACHAL PRADESH	2	0	0
JAMMU & KASHMIR	21	8	25
JHARKHAND	5	5	8
KARNATAKA	35	41	23
KERALA	4	11	12
MADHYA PRADESH	19	11	14
MAHARASHTRA	49	36	25
MANIPUR	9	3	2
NEW DELHI	90	58	40
ODISHA	5	4	10
PUNJAB	62	15	51
RAJASTHAN	28	20	21
TAMIL NADU	20	29	25
TELANGANA	4	6	8
TRIPURA	0	0	3
UTTAR PRADESH	31	22	23
UTTARAKHAND	5	4	4
WEST BENGAL	34	33	28
Total	521	375	417

Source: Narcotics Control Bureau

Annexure-II

R.S.US.Q.NO.2139 FOR 19.03.2025

Year-wise and State-wise data of conviction of cases of NCB for last three years

State/UT	2022	2023	2024
Assam	2	2	2
Bihar	6	15	17
Chandigarh	1	0	1
Chhattisgarh	0	0	1
Goa	1	2	0
Gujarat	2	11	5
Haryana	0	4	2
Himachal Pradesh	0	2	1
Jammu & Kashmir	1	0	1
Jharkhand	4	8	4
Karnataka	4	3	1
Kerala	0	0	2
Madhya Pradesh	2	11	11
Maharashtra	0	1	2
Manipur	1	3	0
New Delhi	3	1	0
Punjab	3	9	6
Rajasthan	2	4	14
Tamil Nadu	12	9	7
Telangana	0	0	4
Uttar Pradesh	6	12	24
Uttarakhand	1	0	0
West Bengal	3	6	5

Source: Narcotics Control Bureau
